

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF OCTOBER-2024

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF OATH	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-716/2023	28.04.2023	VIJAY LAXMI VS. MADHU AGGARWAL	-----	01.10.2024	24.10.2024	06.11.2024	21.11.2024	21.11.2024	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-682/2021	26.02.2021	MONTEL VS. THANDI RAM JAI NARAIN	-----	14.10.2024	12.11.2024	14.11.2024	18.12.2024	18.12.2024	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-831/2021	08.03.2021	MONTEL VS. THANDI RAM JAI NARAIN	-----	14.10.2024	12.11.2024	14.11.2024	18.12.2024	18.12.2024	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-1495/2023	10.11.2023	HARI SINGH VS. HDFC ERGO LTD.	-----	06.11.2024	22.11.2024	22.11.2024	06.12.2024	06.12.2024	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-764/2023	08.05.2023	JAIN BEARING & MILL STORE VS. M/s. NEELKANTH	-----	04.11.2024	23.11.2024	23.11.2024	02.12.2024	02.12.2024	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-2242/2022	24.09.2022	M/S. CAPRISO FINACE LTD. VS. DIN DAYAL AGGARWAL	-----	14.11.2024	14.11.2024	28.11.2024	10.12.2024	10.12.2024	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-366/2024	15.03.2024	BJAIN PHARMACEUTICALS VS. RAI AGENCY	-----	18.11.2024	20.11.2024	20.11.2024	23.12.2024	23.12.2024	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-677/2024	03.06.2024	IGNUS FIRE SOLUTIONS PVT. LTD. VS. M/s. VIKRAM RUBBERS PVT. LTD.	-----	14.11.2024	20.11.2024	20.11.2024	21.12.2024	21.12.2024	-----
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	565/2024	06.05.2024	ANIL KUMAR VS MCD	03.10.2024	19.10.2024	19.10.2024	04.11.2024	07.12.2024	11.12.2024	
			306	CS (COMM)	860/2023	27.05.2023	SEEMA BHALOTIA VS SANJAY BAZAZ	14.10.2024	29.10.2024	29.10.2024	06.11.2024	13.12.2024	17.12.2024	
			306	CS (COMM)	1514/2023	23.11.2023	MUKESH AGARWAL TRADING AS TIRUPATI CHEMICALS INDUSTRIES VS VIJAY KUMAR	22.10.2024	08.11.2024	08.11.2024	11.11.2024	10.01.2025	16.01.2025	
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL											
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1437/2023	30.10.2023	CANARA BANK VS. B L FOODS AND ORS	08.10.2024	PE- 18.11.2024	BEFORE P	BEFORE D	BEFORE	16.12.2024	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAR	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)777	18-07-2024	KARUNA KHANNA	4.10.202	-	PE-07.11.2024	As per order, plaintiff will file list of witnesses as well as affidavits	-			
			310	CS (COMM)	CS (COMM)634	15-02-2020	BANK OF MAHARAJA	6.10.202	-	PE-25.10.2024	As per order, affidavits in PE already filed.	-			
			310	CS (COMM)	CS (COMM)936	30-08-2024	KRISHAN KUMAR	1.10.202	-	DE-11.11.2024 PE-18.11.2024 FA-25.11.2024	As per order, Defendant will file list of witnesses as well as affidavits	-			
			310	CS (COMM)	CS (COMM)494	25-11-2021	PUNJAB NATIO	3.10.202	-	DE & FA-14.11.2024	As per order, plaintiff has closed PE.	-			
			310	CS (COMM)	CS (COMM)549	02-05-2024	ICICI BANK LTD	5.10.202	-	PE-28.11.2024	As per order, plaintiff will file list of witnesses as well as affidavits	-			
			310	CS (COMM)	CS (COMM)449	01-11-2021	ANIL KUMAR M	8.10.202	-	FA-16.11.2024	As per order, parties will file list of witnesses within 15 days	-			
			310	CS (COMM)	CS (COMM)292	24-02-2024	Ramesh Brij Lal	8.10.202	-	FA-23.12.2024	As per order, parties will file list of witnesses within 15 days	-			
			310	CS (COMM)	CS (COMM)831	31-07-2024	RISHIPAL SINGH	8.10.202	-	FP-20.11.2024	As per order, parties will file list of witnesses in due season	-			
			310	CS (COMM)	CS (COMM)267	04-08-2021	M/S. PARWANI	9.10.202	-	FA-23.01.2025	As per order, parties will file list of witnesses within 15 days	-			
			310	CS (COMM)	CS (COMM)270	04-08-2021	M/S. PARWANI	9.10.202	-	FA-23.01.2025	As per order, parties will file list of witnesses within 15 days	-			
			310	CS (COMM)	CS (COMM)551	23-12-2021	ICICI BANK LTD	9.10.202	-	FA-17.12.2024	As per order, parties will file list of witnesses within 15 days	-			
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		es com	256/2022	01-04-2022	M/S SINGLA TRADERS Vs M/S NAV DURGA ENTERPRISE AND ANR	07-10-2024	Nil	Nil	nil	nil	nil	nil	nil

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				cs com	994/2022	22-12-2022	CANARA BANK Vs ANURAG BHASKAR AND ORS	15-10-2024	Nil	Nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS COMM53/2024	22.01.2024	SARAOGI SUPER SALES P LTD VS PRAVEEN KOTHARI	06.09.2024	16.11.2024	16.11.2024	16.11.2024	--	--	.-
				CS COMM	CS COMM86/2024	30.01.2024	M/s Jai Enterprises Vs Chandan And Chandan Industries Private Limited	28.09.2024	21.10.2024	22.11.2024	22.11.2024	--	--	.-
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	114/2024	06.02.2024	ANKUR BANSAL VS. MALVIKA SINGH	09.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 28.01.2025
CS(COMM)				377/2024	26.04.2024	MOHD. RASHID VS. M/S SHAPOORJI PALLONJI AND CO. PVTG. LTD.	09.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 29.01.2024	
CS(COMM)				926/2022	28.11.2022	M/S NITYANTA PHARMA AND DRUGS VS/ DR. AARTI PATEL	18.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 07.02.2025	
CS(COMM)				433/2024	16.05.2024	RAJ KUMAR JINDAL VS. M/S SHAPPOORJI PALLONJI AND CO. PVT.G TLD.	22.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 22.03.2025	
CS(COMM)				360/2023	09.06.2023	MS LHS INFRA PVT. LTD. VS. MS NKG INFRASTRUC TURE LTD.	26.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 04.02.2025	
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	818/2022	26.09.2022	ANIL KUMAR BANSAL Vs GBVM HEALTHCARE LLP	14.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 31.01.2025
CS (COMM.)				10/2024	05.01.2024	State Bank Of India Vs Harpreet Paintal	15.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 10.12.2024	

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				CS (COMM.)	115/2023	17.02.2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	16.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 30.01.2025
				CS (COMM.)	89/2024	30.01.2024	CANARA BANK Vs GAURAV SHARMA AND ORS	21.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 05.02.2025
				CS (COMM.)	90/2024	30.01.2024	CANARA BANK Vs ANAND PRAKASH ORS	21.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 06.02.2025
				CS (COMM.)	312/2022	31.03.2022	TOUCHWOOD ENTERTAINMENT LIMITED Vs SIGMA TRADE WING LLP AND ORS.	22.10.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 31.01.2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 334/24	12.07.2024	Pawan Goyal Mpl Contractor Vs. Executive Engineer And Ors	21.10.2024	Within 15 days	20.11.2024 & 29.11.2024	Within 15 days	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM)4 6/2024	25.01.2024	CENTRAL BANK OF INDIA VS OM PRAKASH	03.10.2024	10.12.2024	-	09.01.2025	-	03.02.2025	-
			6, New Court Block-I	Commercial	CS(COMM) 15/2024	06.03.2024	SANJAY DAWRA VS R B SINGH	09.10.2024	14.11.2024	-	19.12.2024	-	15.01.2025	-
			6, New Court Block-I	Commercial	CS(COMM) 67/2023	09.02.2023	SARDA EXPORTS VVS EMAAR INDIA LTD	15.10.2024	11.12.2024	-	15.01.2025	-	20.02.2025	-
			6, New Court Block-I	Commercial	CS(COMM) 607/2023	06.11.2023	FERNS N PETALS PVT VS AMOLICA GIFTS PRIVATE	26.10.2024	03.01.2025	-	30.01.2025	-	17.03.2025	-
			6, New Court Block-I	Commercial	CS(COMM) 575/2022	10.10.2022	STATE BANK OF INDIA VS VISHWANATH	28.10.2024	09.01.2025	-	12.02.2025	-	12.03.2025	-
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/199 /2024	22-04-2024	Aman Travels Ltd Vs Puneesh Nanda	24.10.2024	-	-	-	-	-	-
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/3 3/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	06-12-2024

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			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	-	24-04-2024	-	-	-	18-11-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26-04-2024	-	-	-	17-12-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	-	30-04-2024	-	-	-	22-11-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024	-	-	-	-	-	04-12-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	08-11-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	-	-	-	-	18-10-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03-07-2024	-	28-10-2024	-	-	-	02-12-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	07/2024	06-01-2024	SHAKIL AHMAD VS VIPIN BHARDWAJ	3-10-2024	23-11-2024	23-11-2024	18-12-2024	18-12-2024	07-12-2024	
29	MS. NEELAM SINGH DISSTRIC JUDGE	SOUTH-EAST	NIL											
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS DJ/971/21	07/12/21	SH. HARVINDER SINGH Vs. SH. MAN MOHAN SINGH	25/09/24	18/10/24	--	--	--	--	PE:- 02.12.24,03.12.24,04.12.24 DE:- 10.12.24,11.12.24 AND F. ARG:-
				COMMERCIAL SUIT	CS COMM/449/223	08/05/23	ADBUFFS MEDIA PROVIATE LIMITED Vs. BERKOWITS HAIR AND SKIN CLINIC	08/10/24	23.10.24	--	--	--	--	PE:- 07.01.25 DE:- 13.01.25 AND F. ARG:- 24.02.25

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32	SH. BHUPESH KUMAR	SOUTH-EAST	22	ommercial Su		15-12-2021	MANTEC CONSULTANTS PVT LTD Vs CASTA ENGINEERS PVT LTD	03.10.2024	--	--	--	--	--	--
				ommercial Su		02-07-2020	M/S WEBKUL SOFTWARE PVT. LTD. Vs ANAND KUMAR PRAJAPATI	19.10.2024	--	--	--	--	--	--
				ommercial Su	NIL	NIL	NIL	NIL	--	--	--	--	--	--
				ommercial Su	NIL	NIL	NIL	NIL	--	--	--	--	--	--
				ommercial Su	NIL	NIL	NIL	NIL	--	--	--	--	--	--
				ommercial Su	NIL	NIL	NIL	NIL	--	--	--	--	--	--

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38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201		1	CS (COMMERCIAL)/CIVIL	97/2022	RAM GOPAL VS. MUKESH SAINI	04.10.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 18-11-2024	BEFORE P.E. 07-11-2024 - D.E. 18-11-2024 - FINAL ARGUMENTS					
					2	CS (COMMERCIAL)/CIVIL	10/2024	CS (COMM)	15/2024	TRUE NORTH TECHNOLOGIES PVT LTD VS. KOMAL (PROPRIETOR OF M/S KOMAL ENTERPRISES)	16.10.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 25-11-2024	BEFORE D.E. 25.11.2024 - FINAL ARGUMENTS			
					3	CS (COMMERCIAL)/CIVIL	30/2024	CS (COMM)	30/2024	M/S INDIA BELT EMPORIUM AND OTHERS VS. M/S ANAND CRAZY FASHION AND SOLUTIONS	16.10.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05.12.2024	BEFORE P.E. 25.11.2024 - D.E. 05.12.2024 - FINAL ARGUMENTS			
					4	CS (COMMERCIAL)/CIVIL	12/2024	CS (COMM)	12/2024	NANAK CHAND VS. SANJEEV KUMAR	25.10.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 10.12.2024	BEFORE P.E. 26.11.2024 - D.E. 10.12.2024 - FINAL ARGUMENTS			
					5	CS (COMMERCIAL)/CIVIL	19/2023	CS (COMM)	18/2023	RAJVEER SINGH VS. SATVEER SINGH	25.10.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 04.12.2024	BEFORE P.E. 04.12.2024 - FINAL ARGUMENTS			
					6	CS (COMMERCIAL)/CIVIL	18/2024	CS (COMM)	18/2024	EJAJUL SHAIKH PROPRIETOR M/S PACIFIC PRODUCTS AND SOLUTIONS VS. M/S	26.10.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31.05.2024	BEFORE P.E. 11.12.2024 - D.E. 21.12.2024 - FINAL ARGUMENTS			
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS (COMMERCIAL)					Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date					
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)	11/14.02.2024	SMT. SUNITA KHANNA AND ORS VS M/S NATIONAL TEXTILE CORPORATION LIMITED	03.10.2024	Not Filed	Not Filed	Not Filed	NO	NO	16.10.2024 PE 19.10.2024 DE 04.11.2024 FINAL ARGU						
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)	7/20.01.2024	SWATCH AG AND ORS VS LABHAM AGARWAL	16.10.2024	Not Filed	Not Filed	Not Filed	NO	NO	07.11.2024						
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)	53/23	02.02.2023	CANARA BANK	21.10.2024	Not Filed	Not Filed	Not Filed	NO	NO	16.11.2027 AND 18.11.2024 PE 21.11.2024 AND 22.11.2024 DE					
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)	10/04.03.2023	SH. MAYANK GARG VS RELIANCE PROJECT AND PROPERTY MANAGEMENT SERVICES LTD	04.03.2023	Not Filed	Not Filed	Not Filed	NO	NO	19.11.2024 PE 20.11.2024 DE 27.11.2024 FINAL ARGU						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO	COMMERCIAL	CS COMM	60/11-12-2023	Puneet Kukreja	08.10.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /07-11-2						
			ROOM NO	COMMERCIAL	CS COMM	72/22-12-2022	EASTERN HEAL	22.10.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /12.12.2						
			ROOM NO	COMMERCIAL	CS COMM	15/02-03-2024	Gagan Associate	24.10.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /30.11.2						

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								Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building											
					CS (COMM)/06-06-2024	06-06-2024	PUNJAB AND SIND BANK Vs POONAM						02-12-2024	
					CS (COMM)/30-07-2024	30-07-2024	NARESH KUMAR Vs SANDEEP						10-12-2024	
					CS (COMM)/28-05-2024	28-05-2024	M/S NAURAS FASHION Vs GUDDIYA NAJMIN						21-12-2024	
					CS (COMM)/06-06-2024	06-06-2024	THE NAINITAL BANK LIMITED Vs M/S SHRI SAI NATH ENTERPRISES						29-11-2024	
					CS (COMM)/29-05-2024	29-05-2024	RAM NIWAS SHARMA Vs RAM KUMAR @ RAM KUMAR NAGAR						29-11-2024	
					CS (COMM)/10-07-2024	10-07-2024	PUNJAB NATIONAL BANK Vs SANDHAYA GAMBHIR						28-11-2024	
					CS (COMM)/20-02-2024	20-02-2024	Canara Bank Vs Rajinder Kaur						02-12-2024	
					CS (COMM)/05-08-2024	05-08-2024	PUNJAB NATIONAL BANK Vs HIMANSHU GOYAL						10-12-2024	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304		CS(COMM)/393/2024	S.M. TRADELINK VS SHREE AYURVEDA	15-10-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 13-11-2024	
					CS(COMM)/405/2024	SURENDER SINGH VS PUSHPA GIRI	04-10-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 13-11-2024	
					CS(COMM)/20/2024	ANIL KUMAR GOYAL VS DALIP CHAND SHARMA	08-10-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-11-2024	
					CS(COMM)/307/2024	GARG COOL COMPANY VS SINGHAL KRIYANA STORE	09-10-2024	FILED ON 15-10-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 22-11-2024	
					CS(COMM)/340/2024	EAST INDIA TRANSPORT AGENCY VS NEWAGE SCAFFOLDS PVT. LTD.	23/10/2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 29-11-2024	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
					CS/Comm./533/22	04.07.22	M/s Advance Ventilation Pvt. Ltd. Vs. M/s SNS Construction Pvt. Ltd. And Anr.									21.10.24
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM. 396/2024	16.08.2024	M/S MOGLI LABS INDIA PVT LTD VS RITU MATHUR	03.10.2024	09.10.2024	23.10.2024	23.10.2024	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 197/2024	06.04.2024	PUNJAB NATIONAL BANK VS MARUTI ELECTRONICS	09.10.2024	16.10.2024	23.10.2024	23.10.2024	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 413/2024	24.08.2024	MASCOT HEALTH SERIES VS ASTRANOVA BIOTECH	21.10.2024	28.10.2024	07.11.2024	07.11.2024	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 126/2024	28.02.2024	SWEETY SINGH VS THE PANDIT VENTURES PVT LTD	22.10.2024	29.10.2024	14.11.2024	14.11.2024	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 466/2024	20.09.2024	M/S SONI CONSTRUCTION AND INTERIORS VS M/S R KA ELEVATOR	23.10.2024	06.11.2024	12.11.2024	12.11.2024	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 287/2024	30.05.2024	PUNJAB NATIONAL BANK VS NIRANJAN SINGH YADAV	29.10.2024	08.11.2024	14.11.2024	14.11.2024	NIL	NIL	NIL		
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (COMM)/76/24	27-01-2024	Mohit Vs Ankit Goel	45568	06-11-2024	06-11-2024	06-11-2024	26-11-2024	26-11-2024	18-11-2024		
			613	Commercial suit	CS (COMM)/258/24	14-05-2024	PNB Vs Munna Medicos	45572	45602	45602	45602	45625	45625	45615		
			613	Commercial suit	CS (COMM)/324/24	03-07-2024	Jatinder Vs Arvind Dhingra	45579	21-11-2024 23-11-2024 25-11-2024	21-11-2024 23-11-2024 25-11-2024	21-11-2024 23-11-2024 25-11-2024	13-12-2024	13-12-2024	03-12-2024 04-12-2024		
			613	Commercial suit	CS (COMM)/61/24	15-10-2024	M/s Indus Engineering Vs M/s Kwaliti Conveying	45580	45619	45619	45619	45642	45642	30-11-2024 02-12-2024		
			613	Commercial suit	CS (COMM)/471/23	07-10-2023	M/s Shagun Enterprises Vs Neo Neon Electrical	18-10-2024	45638	45638	45638	45672	45672	20-12-2024 08-01-2025 09-01-2025		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING					
			613	Commercial suit	CS (COMM)/26 3/24	16-05-2024	UCO Bank Vs Pravesh Kr Khanna	45589	20-11-2024	20-11-2024	20-11-2024	15-12-2024	15-12-2024	27-11-2024

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING					
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL											
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	32/2024	06.09.2024	PRINCE VERMA VS CANARA BANK		07.10.2024		13.11.2024			
			509	CS(COMM)	194/2023	15.04.2023	GURDEEP SINGH VS GANPATI FINANCIAL		07.10.2024	PE 12.12.2024 19.12.2024	04.11.2024			
			509	CS(COMM)	239/2024	30.04.2024	CANARA BANK VS PRINCE VERMA		07.10.2024		13.11.2024			
			509	CS(COMM)	154/2024	12.03.2024	M/S GONSAI LOGISTICS PVT LTD VS M/S DALMIA POLYMERS LLP		14.10.2024	PE 13.12.2024 20.12.2024	05.11.2024			
			509	CS(COMM)	307/2023	04.07.2023	M/S MANVI IMPEX VS M/S DEV KUSUM ENTERPRISES		18.10.2024		28.10.2024			
			509	CS(COMM)	327/2024	03.07.2024	ANURAG VAISHY VS EXPERIOTECH PVT LTD.		22.10.2024	PE 27.11.2024 29.11.2024 DE	07.11.2024			
			509	CS(COMM)	53/2023	28.01.2023	PANKAJ KUMAR VS BHARAT NAGPAL		23.10.2024	PE 20.11.2024 21.11.2024 DE	13.11.2024			
			509	CS(COMM)	310/2024	07.06.2024	M/S HARISH KUMAR THROUGH ITS PROP HARISH		23.10.2024	PE 27.11.2024 04.12.2024	20.11.2024			
			509	CS(COMM)	144/2024	07.03.2024	M/S FIRE ENGINEERING TECHNOLOGY VS M/S		28.10.2024	PE 02.12.2024 03.12.2024	18.11.2024			